

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:4293
ANSWERED ON:19.12.2012
SCALING SYSTEM IN UPSC EXAMINATION
Yadav Shri Madhusudan

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) whether scaling system is being adopted by UPSC and State Public Service Commission in the examinations conducted by them;
- (b) if so, the details thereof and the mathematical procedure applied in this regard;
- (c) whether the Government has proposed to analyse the positive and negative impact of the scaling system in this regard; and
- (d) if so, the details thereof?

Answer

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office.
(SHRI V. NARAYANASAMY)

(a) & (b): Madam, Scaling system is presently not adopted by the Union Public Service Commission (UPSC) in respect of examinations conducted by them. With regard to examinations conducted by the State Public Service Commissions (PSCs) any policy change in the scheme of examinations conducted by these State PSCs is within the domain of the State Governments concerned and the Central Government has no role in it.

(c) & (d): In view of (a) & (b) above, questions do not arise.